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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

IA 169-175 of 2017 in C.P. No. 42/241-242/NCLT/AHM/2017

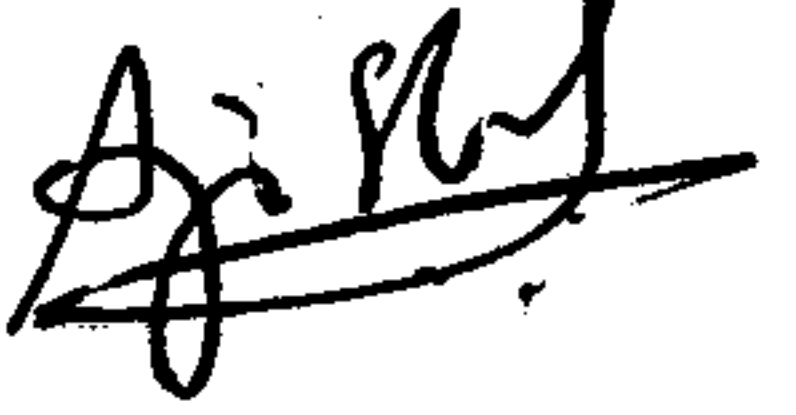
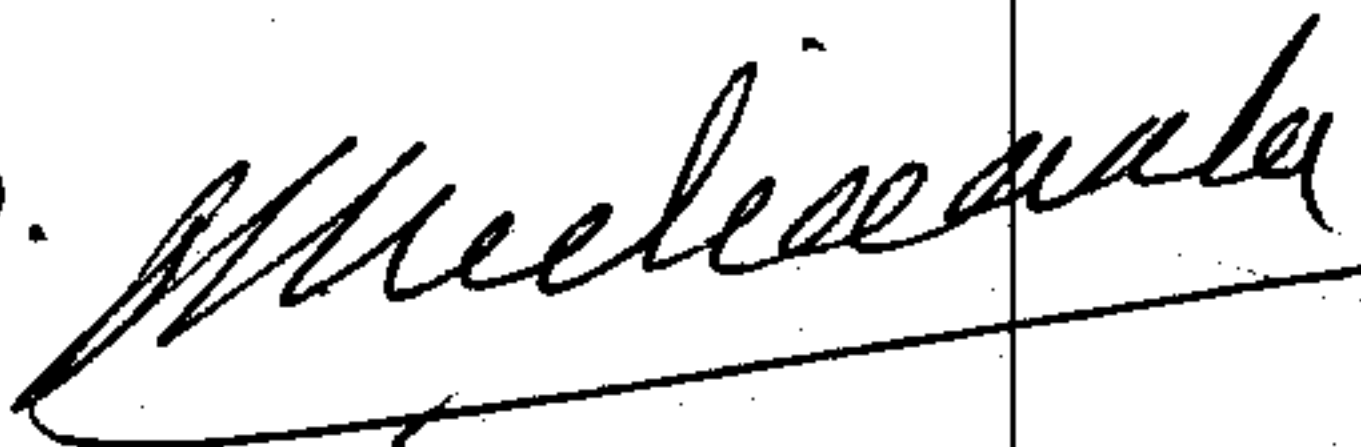
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company: Virendra R Gandhi Ors.
V/s.
Vadilal Industries Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	A. R. Sheth	Adv. & Solicitor	Petitioner	
2.	Parth Contractor	Adv.	Resp.	
3.	Keyur Gandhi a/w Raheel Patel	Adv.	Respondent	
4.	PAVAN S. GODIAWALA	ADVOCATE	Respondent No. 3	

ORDER

Learned Advocate Mr. Arjun Sheth present for Original Petitioner. Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Raheel Patel i/b Nanavati Associates present for Original Respondent. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Sandeep Singhi present for Original Respondent No.3. Learned Advocate Mr. Parth Contractor present for Original Respondent.

Both sides counsels represented that they will report about the settlement process on 13.11.2017.

Hence, list the matter on 13.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 09th day of November, 2017.